

an>

**Title: Introduction of Legal Services Authorities (Amendment) Bill,
2022 (Amendment of Section 12)**

SHRI N. K. PREMACHANDRAN (KOLLAM): Sir, I beg to move for leave to introduce a Bill to amend the Legal Services Authorities Act, 1987.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill further to amend the Legal Services Authorities Act, 1987.”

The motion was adopted.

SHRI N. K. PREMACHANDRAN: Sir, I introduce the Bill.
